3301

*569. SHRI A. C. GILBERT: Will the Ministe: of HOME AFFAIRS be pleased to state;

- (a) whether Government have issued any instructions to the effect that grant of annual increment to a Government servant is a hall-mark of approved service and gives a clean slate to the Government servant con cerned in respect of the service render ed by him during the year for which the increment, is granted and if so, what are the details in this regard; and
- (b) whether there have been any cases where the Union Public Ser vice Commission have held that grant of annual increment and an adverse entry in the character roll of a Gov ernment servant for the same period of service are incompatible, and if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) No.

(b) No such cases have been brought to the notice of Government.

SUPPLY OF LIQ,UOR IN RESTAURANTS IN DELHI

*570. SHRIMATI SAVITRY DEVI NIGAM; Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that L. 2 licences which were given to the various restaurants in Delhi, in order to enable them to exhaust their huge stocks of liquor, at the time of enforcement of prohibition are still being continued and renewed year after year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Yes, the renewal of these licences do not affect the consumption of foreign liquor in any manner.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether recently the Central Prohibition Board has taken a decision to make Delhi dry as soon as possible?

SHRI B. N. DATAR: That is true but it has no relevance to the present question which is of a limited nature.

to Questions

SHRIMATI SAVITRY DEVI NIGAM: May I know whether it is a fact that in spite of the recommendations of the Delhi Nasha Bandi Samiti and the Delhi Administration, licence No. 2 is still being utilised by the Delhi caterers?

SHRI B. N. DATAR: This licence has to be retained for the reason that there was considerable stock when certain restrictions were imposed by the Delhi Administration. In order to enable them to get rid of that, this licence is being renewed.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether the stock has not been consumed within the past six years? Why is it that the caterers are getting new stock on this licence?

SHRI B. N. DATAR: This applies only to stock then existing.

SETTING UP OF A FULL-FLEDGED ALL INDIA PETROLEUM TECHNOLOGICAL INSTITUTE

*571. SHRI SATYACHARAN: Will the Minister of STEEL, MINES AND FUEL be pleased to state the decision taken by Government regarding the setting up of a full-fledged All India Petroleum Technological Institute on the lines of those in France and Russia to meet the requirements of technical personnel in the field of geology and geophysics as recommended by the Estimates Committee in their Hundred and Third Report?

The MINISTER of MINES and OIL (Shri K. D. Malaviya): It has been decided to establish a Training and Research Wing with the assistance of the U.N. Special Project Fund to train annually about 45 Geophysicists. 45 Geologists and 100 drillers of various categories. They have already accepted the proposal. A draft $P^{\mbox{\scriptsize An}}$ of operations is being worked out by